

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**M.A No. 544 of 2015**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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FOR THE APPELLANT(S) : Mr. Sudhir Kumar Sharma, Advocate

/25.03.2021

Both the parties submits that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on 10<sup>th</sup> April, 2021.

Office is directed to print the name of Mr. Prabhat Kumar Sinha, Advocate as respondent in the cause-list.

**(ANANDA SEN , J)**